

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 115

(IB)-470(ND)/2017

**IA-904/2021, IA-6421/2023, CA-1654/2019,
CA-479/2019, IA-3750/2020, IA-3053/2020,
IA-2444/2020, IA-3202/2020, CA-1664/2019,
IA-1693/2024, IA-4587/2021, IA-440/2023,
IA-2734/2024, IA-3255/2024, IA-3324/2024**

IN THE MATTER OF:

Sh. Amit Kumar Malik

... Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Nakul Mohta, Adv. Vidhi Gupta, Adv. Riya Dhingra, Adv. Kumar Deepraj in IA - 2724/2024

For the Respondent : Adv. Ankit Banati for R-5 in I.A.-3750/2020 & R-3 in I.A.-2444/2020, Adv. Karan Luthra, Adv. Aarushi Tiku in I.A-3053/2020 for R-1 to R-4, in I.A-3750/2020 for R-4 & R-30, in I.A.-3202/2020 for R-6 & R-8

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava

For the RP : Adv. Niraj Chamyal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

**IA-904/2021, IA-6421/2023, CA-1654/2019, CA-479/2019, IA-3750/2020,
IA-3053/2020, IA-2444/2020, IA-3202/2020, CA-1664/2019, IA-
1693/2024, IA-4587/2021, IA-440/2023, IA-2734/2024, IA-3255/2024,**

IA-3324/2024: List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)